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(b) Not at present.

(c) No. The question of nationalisation will be examined when the next option to purchase the Katakhal-Lalabazar Light Railway falls due. Lumding-Badarpur section is, at present, served by 2 pairs of trains. Introduction of an additional train is, at present, operationally not feasible for want of capacity as the section is working to saturation.

Written Answers

TRADE WITH BANGLA DESH

763. SHRI N. R. CHOUDHURY: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any specific policy has been laid down by Government in regard to issuing of licences for trade with Bangla Desh; if so, the details thereof;

(b) whether educated unemployed would

be preferred to rich businessmen in the matters of issuing of such licences; and

(c) if so, the steps being taken to enforce the said policy ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE) : (a) to (c) For items covered by the Limited Payments Arrangement with Bangladesh, the two Governments have agreed that the trade exchanges will be handled by the agencies indicated in the attached statements. Imports and exports of other commodities are allowed in accordance with the import, export and foreign exchange regulations and other procedures including customs formalities as may be in force from time to time. A copy each of the Indo-Bangladesh Trade Agreement and Public Notice No. 57-I-T. G. (P. N.)/72, dated 20th April have been placed in the Parliament Library.

desh.

STATEMENT I

Exports	to	Bangla	Desh
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Con	modities/Goods	Value (Rs. lakhs)	Eligible Exporters in India	Eligible Importers in Bangladesh
1.	Cement	450	State Trading Corporation.	Director of Supplies.
2.	Asphait	100	Indian Oil Corporation.	Director of Supplies.
3.	Coal	400	Minerals & Metals Trading Corporation.	Coal Controller.
	Cotton textiles Cotton yarn	25 150	{ Cotton Textiles Export Pro- motion Council.	Trading Corporation of Bangla- desh.
6.	Tobacco unmanu factured.	1- 1000	State Trading Corporation.	Trading Corporation of Bangla- desh.
7.	(i) Stone Bould	215	(i) Eligible exporters.	(i) Director of Supplies and Bangladesh Railways.
	(ii) Hard wood (cluding Sal : Teak).		(ii) Eligible Exporters.	(ii) Trading Corporation of Bangladesh.
	(iii) Soft wood		(iii) Eligible exporters.	(lii) Trading Corporation of Bangladesh.
	(iv) Barytes (whi	te)	(iv) Eligible Exporters.	(iv) Trading Corporation of Bangladesh.
	(v) Lime & Lin stone.	ne	(v) Eligible Exporters.	 (v) Bangladesh Industrial De- velopment Corpn./Trading Corporation of Bangladesh.
	(vi) Dolomite	100	(vi) Eligible Exporters.	(vi) Bangladesh Industrial Deve- lopment Corporation/Trad- ing Corporation of Bangla-

103	Written	Answers	[RAJYA SABHA]	to Questions 104
Commoditi	es/Goods	Value (Rs. Jakhs)	Eligible Exporters in India	Eligible Importers in Bangladesh
(vii) G	ypsum		(vii) Eligible Exporters.	(vii) Bangladesh Industrial Deve- lopment Corporation/Trad- ing Corporation of Bangla- desh.
(viii) Ui	nslaked Lim	e	(viii) Eligible Exporters,	(viii) Bangladesh Industrial Deve- lopment Corpn./Trading Corporation of Bangladesh.
	oks & Perio cals	1	(i) Eligible Exporters.	(i) Eligible Importers.
(ii) Gi	amophone cords	20	(ii) Eligible Exporters.	(ii) Eligible Importers.
9. Movies	,	15	Indian Motion Pictures Ex- port Corporation.	Film Development Corporation.
medici	dic & Unani ies (medici- bs and crude		Eligible Exporters.	Eligible Importers.
 Chemic maceut 	als & Phar- icals.	25	State Trading Corporation.	Trading Corporation of Bangla- desh.
12. Spices.		15	State Trading Corporation.	Trading Corporation of Bangla- desh.
13. Infant	Milk Food	25	Eligible Exporters.	Eligible Importers.
14. Machin Spare 1	•	50	Eligible Exporters.	Eligible Importers.
	ancous (item mutually ag xon).			••

STATEMENT II Exports to India			
1. Fresh Fish 900	Eligible exporters	Central Fisheries Corporation.	
 Semi-tanned cowhi- 100 des including wet blue. 	Trading Corporation of Bangladesh.	State Trading Corporation.	
3. Furnace oil Jute 150 batching oil and naptha.	Eastern Refineries Ltd., Chittagong.	Indian Oil Corporation.	
 Newsprint and low 300 grammage writing paper. 	Trading Corporation of Bangladesh and Bangla- desh Industrial Develop- ment Corpn.	State Trading Corporation.	
5. Raw Jute. 750	Jute Marketing Corpora- tion and Jute Trading Cor- poration.	State Trading Corporation/ Jute Corporation.	

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Con	amodifies/Goods	/alue . lakhs)	Eligible Exporters in Bangla- desh.	Eligible Importers in India.
6,	Molasses.	25	Bangladesh Industrial De- velopment Corpn.	State Trading Corporation.
7.	Ayurvedic & Unani medicines.	25	Eligible exporters.	Eligible Importers.
8.	 (i) Books & Periodicals (ii) Gramophone records. 	20 }	(i) Eligible exporters(ii) Eligible exporters.	(i) Eligible Importers(ii) Eligible Importers.
9.	Movies .	15	Film Development Corpo- ration.	Indian Motion Pictures Export Corporation.
10.	Pharmaceuticals.	10	Trading Corporation of Bangladesh.	State Trading Corporation.
11.	Spices.	5	Trading Corporation of Bangladesh.	State Trading Corporation.
12.	 (i) Simul Cotton (Kapok) (ii) Hard Board (iii) Handloom pro- ducts 	100 }	 (i) Eligible Exporters. (ii) Trading Corporation of Bangladesh. (iii) Bangladesh Small In- dustries Corpn. and Handloom Exports Corporation. 	(i) Eligible Importers.(ii) State Trading Corporation(iii) All India Handloom Board
[3.	Miscellaneous (items to be mutually ag- reed upon).	100	••	•• · · · · · · · · · · · · · · · · · ·

RECRUITMENT OF LOCALS PEOPLE TO POSTS IN INDIAN PETRO-CHEMICALS CORPORATION

764. SHRI N. R. GHOUDHURY : Will the Minister of PETROLEUM AND CHEMICALS be pleased lo state :

(a) whether it is a fact that the Chairman Indian Petro-Chemicals Corporation Ltd., went to U. S. A. and Europe to make recruitment of suitable technicians for Bongaigaon Petrochemical complex in Assam;

(b) whether it is also a fact that an advertisement for the posts of chemical Engineers was made recently in certain newspapers published from Delhi and U. P. only ; and

(c) if so, what steps Government propose to take to give opportunities to the Engineers and Technicians of Assam who could not apply for the reason that the posts were not advertised in any of the newspapers of Assam or West Bengal ? THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) Recently a Sub-Committee of the Board of Directors of the Indian Petrochemicals Corporation Ltd., which included the Chairman, visited the U. S. A., Europe etc. to interview Indian scientists and technologists working abroad for appointment to senior jobs in the Corporation.

(b) The posts of Chemical Engineers recently advertised are meant for the projects of Indian Petrochemicals Corporation Ltd. in Gujarat only. Advertisements were issued on an all-India basis in National Dailies, including the Statesman published from Calcutta.

(c) Does not arise.

TRADE AGREEMENTS AND TRADE COMMUNITIES

765. SHRI SITARAM JAIPURIA : Will the Minister of FOREIGN TRADE be